

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.650,1059,1163&1164/2020 & IA No.15/2021 & IA (IBC)/69&86/2021 in CP(IB) No.43/7/HDB/2018
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects & Hotels Ltd
NAME OF THE PETITIONER(S)	Andhra Bank
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects & Hotels Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

RP did not appear before us. Learned counsel for RP appeared before us via video conference.

IA NO. 650/ 2020 & 1059/2020 is filed by the applicant who has filed IA No.606/2021 and 697/2021. We have already passed the order.

In view of the reasons noted in those orders IA NO.650&1059/2020 is disposed of.

Heard the learned counsel for RP

We will take all other IA's after considering the IA NO.1163&1164/2020 are considered.

Matter stands adjourned to 25.08.2021.

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MEMBER (T)

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MEMBER(J)

Pavani